

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 109
13(ND)/2016
Cont.A./2(ND)2021

IN THE MATTER OF:

Sh. Rajeev Behl

... Applicant/Petitioner

Versus

**M/s. S. S. Con-Build Pvt. Ltd. &
Ors**

... Respondent

Under Section: 397-398

Order delivered on 12.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Advocate Rahul Mukherjee with Advocate Ankit Singh for Petitioner, Ashish Dholakia, Advocate with Saurabh Dev Karan Singh, Advocate for Respondent no. 1 to 5.

ORDER

Heard Ld. Counsel appearing for the Applicant informs that the main Application is listed on 10.03.2020. So, list this matter along with main Application on 10.03.2021.

-Sl-

**(L.N. GUPTA)
MEMBER (T)**

-Sl-

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**